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## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH**` **KOLKATA**

C.P.No.332/KB/2010 I.A.No. 141/KB/2018 I.A.No. 142/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R.

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February 2018, 10.30 A.M

Name of the Company		Axis Infracon Pvt.Ltd & Anr.		
		-Versus-		
		Padam Mercantile Pvt.Ltd & Ors		
Under Section		397/398		
CI	Name O. D.	L		
SI.		nation of Authorized	Appearing on behalf of	Signature with
No.	Representative (	IN CAPITAL LETTERS)		date
		$\rho$	1	

1. Gargi Manna -> Kerpondent 6

2) Arundam Das, Add 2 R1 2) Subshojit Ghosh, Adv 5

5. whosh

## ORDER

Nobody is present from the petitioners' side. Ld. Counsel for the respondent nos. 1 and 6 is present.

List it on 13/03/2018.

Sd

(Jinan K.R.) Member (J) Sd

(V.P.Singh) Member (J)